NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P. No. 132/(MAH)/2017

MA 141/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Prachaar Communications Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

MA 138/2017 in CSP 129/230-232/NCLT/MB/MAH/2017 MA 139/2017 in CSP 130/230-232/NCLT/MB/MAH/2017 MA 140/2017 in CSP 131/230-232/NCLT/MB/MAH/2017 MA 141/2017 in CSP 132/230-232/NCLT/MB/MAH/2017 MA 142/2017 in CSP 133/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 6.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)